

an>

Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now Papers to be laid.

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मेन्द्र प्रधान) : महोदया, मैं श्री रवि शंकर प्रसाद जी की ओर से निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :--

(1) वहाँ 2014-2015 के लिए इलेक्ट्रॉनिक्स एवं सूचना प्रौद्योगिकी विभाग की अनुदानों की विस्तृत मांगें।

(Placed in Library, See No.LT 675/16/14)

(2) वहाँ 2014-2015 के लिए इलेक्ट्रॉनिक्स एवं सूचना प्रौद्योगिकी विभाग, संचार और सूचना प्रौद्योगिकी मंत्रालय का परिणामी बजट।

(Placed in Library, See No.LT 676/16/14)

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मेन्द्र प्रधान) : महोदया, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :--

(1) गेल (इंडिया) लिमिटेड और गेल गैस लिमिटेड के बीच वहाँ 2014-2015 के लिए हुआ समझौता ज्ञापन।

(Placed in Library, See No.LT 677/16/14)

(2) गेल (इंडिया) लिमिटेड तथा पेट्रोलियम और प्राकृतिक गैस मंत्रालय के बीच वहाँ 2014-2015 के लिए समझौता ज्ञापन।

(Placed in Library, See No.LT 678/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): I beg to lay on the Table:-

(1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Civil Aviation for the year 2014-2015.

(Placed in Library, See No.LT 679/16/14)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Air India Limited, New Delhi, for the year 2012-2013.

(ii) Annual Report of the Air India Limited, New Delhi, for the year 2012-2013, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No.LT 680/16/14)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Aero Club of India, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aero Club of India, New Delhi, for the year 2012-2013.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No.LT 681/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PON RADHAKRISHNAN): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Triveni Structural Limited, Allahabad, for the year 2011-2012 , alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section (1) of Section 619A of the Companies Act, 1956.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 682/16/14)

खान मंत्रालय में राज्य मंत्री, इस्पात मंत्रालय में राज्य मंत्री तथा श्रम और रोज़गार मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : अध्यक्ष महोदया, कर्मचारी राज्य बीमा निगम, नई दिल्ली के वहाँ 2014-2015 के वित्तीय आकलन और निष्पादन बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No.LT 683/16/14)